

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

23. C.P.(IB)-3932(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Marinetech Ship Managers & Surveyors

V/s

Secutech Automation (India) Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Vikram Kamat, counsel appearing for the Petitioner, Mr. Uttam Hathi,
counsel appearing for the Corporate Debtor are present through virtual
hearing.

Heard the arguments on both sides and **order is reserved.**

Both parties are directed to submit their written submissions within two days.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)